

GOVERNMENT OF JAMMU & KASHMIR
Department of Rural Development and Panchayati Raj
Civil Secretariat, J&K, Jammu

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Notification

Jammu, the 11th January, 2021.

S. O 12 .- In exercise of the powers conferred by section 80 of Jammu and Kashmir Panchayati Raj Act, 1989, the Government of Jammu and Kashmir hereby makes the following amendments in the Jammu and Kashmir Panchayati Raj Rules, 1996; namely:-

In sub-rule (2) of rule 108-ZN after the second proviso thereto the following third proviso shall be inserted:-

"Provided also that for the elections to the Chairperson of District Development Councils to be held for the first time under these rules, the period of twenty days as prescribed under this sub-rule shall be computed from the date the order for reservation of offices of Chairpersons of the District Development Council is issued by the Election Authority."

By Order of the Government of Jammu and Kashmir.

Sd/-
Sheetal Nanda, IAS
Secretary to the Government

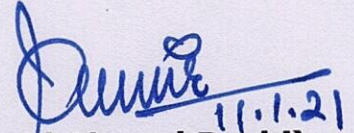
No: RD/Pnch/60/2018

Dated: 11 -01-2021

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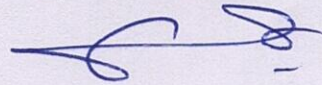
1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. All Principal Secretaries to the Government.
4. All Commissioner/Secretaries to the Government.
5. Joint Secretary (J&K), Ministry of Home Affairs, GoI, New Delhi.
6. Divisional Commissioner, Jammu/Kashmir.
7. Secretary to the Government, Department of Law, Justice & PA.
8. All Deputy Commissioners (District Panchayat Election Officers).
9. Director Information, J&K, Srinagar.
10. Director Archives, Archaeology and Museums, J&K, Srinagar.
11. Director Rural Development Kashmir/Jammu.
12. Director Local Bodies, Jammu/Kashmir.

13. Secretary, State Election Commission, for kind information of the State Election Commission.
14. General Manager, Government Press, Srinagar/Jammu for publication.
15. All Assistant Commissioners Development.
16. All District Panchayat Officers.
17. Pvt. Secretary to the Chief Secretary, J&K.
18. Pvt. Secretary to Advisor (F) to Lieutenant Governor.
19. Pvt. Secretary to Advisor (B) to Lieutenant Governor.
20. Pvt. Secretary to Advisor (BK) to Lieutenant Governor.
21. Pvt. Secretary to the Secretary to the Government, Department of RD&PR.
22. In-charge Website, RDD.
23. Stock file.


11.1.21

(Javaid Ahmad Reshi)

Deputy Secretary to the Government

 11.01.21